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(b) if so, details thereof;

(c) whether there have been any instances of granting licenses for sale of liquor along National and State Highways recently; and

(d) if so, details thereof and Government's reaction/action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) Yes Sir. The Hon'ble Supreme Court of India *vide* its order dated 15.2.2016 and 30.1.2017 in Civil Appeal Nos 12164-12166 of 2016 (State of Tamil Naidu and Ors. *Vs.* K. Balu and Anr.) has issued directions regarding stopping the grant of licenses for sale of liquor along National and State Highways and over a distance of 500 metres from the outer edge of the National or State Highway or of a service lane along the highway. In the case of areas comprised in local bodies with a population of 20,000 people or less, the distance of 500 metres is stand reduced to 220 metres.

As per the orders of Hon'ble Supreme Court, the Ministry has requested all the State Governments and UTs, from time to time, to take necessary action for implementation of the order(s) of Hon'ble Supreme Court. Further, Section 185 of Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases. Besides, the Ministry undertakes campaigns through print and electronic media to spread awareness about dangers of drunken driving.

Four laning of highways in Uttar Pradesh

829. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether NHAIs Standing Committee on Finance has formulated any proposal to improve the condition of roads in Uttar Pradesh and if so, the details thereof, district-wise;

(b) whether Government has identified the National Highways in Uttar Pradesh where movement of trucks often leads to heavy traffic jam and if so, the details thereof, district-wise; and

(c) the number of highways selected for conversion from two lane roads into four lane to provide relief to the people from traffic jams, during the last three years, till date?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Development/upgradation

of National Highways passing through various districts is a continuous process and projects for the same are taken up from time to time depending upon their *interse* priority and availability of funds. Under the Bharatmala Pariyojana programme, various measures to remove heavy traffic jam/congestion have been envisaged such as ring roads, bypasses, grade separator structures etc. at 219 nos. locations in the country which include cities in Uttar Pradesh.

In the last four years, various projects for development/upgradation of National Highways from single/intermediate/2-lanes up to 4-lane configuration were taken up. The total length of such projects constructed till November, 2018 is approximately 680 kms. Further, during the past three years, development/upgradation of National Highways for an aggregate length of about 23,820 kms. has been completed in the country till November, 2018 out of which approximately 1,930 kms. length was completed in the State of Uttar Pradesh.

Bharatmala in Gujarat

†830. SHRI NARANBHAI J. RATHWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the names of the districts in Gujarat which will be connected with the National Highways under the Bharatmala Project, Phase-1;

- (b) the details of the works done so far in this regard; and
- (c) the amount released for this work for Gujarat and the amount utilised?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The Bharatmala Pariyojana is an umbrella programme, comprising about 65,000 km. of Highways. As per the aforesaid Bharatmala Pariyojana programme, it has been envisaged to provide connectivity to 550 districts in the country through Bharatmala network which include various districts in the State of Gujarat. Out of the total length under Bharatmala Pariyojana, 24,800 km. Highways (*i.e.* economic corridors, inter corridors, feeder routes, border roads etc.) along with 10,000 km. residual NHDP stretches have been envisaged for construction under Phase-I of the Pariyojana over a period of 5 years *i.e.* from 2017-18 to 2021-22 for which ₹ 5,35,000 crores have been earmarked. In the State of Gujarat, an aggregate length of about 2,070 kms. under various road projects has been completed.

[†] Original notice of the question was received in Hindi.